

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1589/2021

SUNIL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(I.A.No. 15941/2024 - GRANT OF BAIL)

Date : 12-02-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s) Mr. Rishi Malhotra, AOR

Mr. Barun Kumar Sinha, Adv.
Mrs. Pratibha Sinha, Adv.
Mr. Sneh Vardhan, Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) Mr. Ratnakar Dash, Sr. Adv.
Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

Mr. Vikas Pahwa, Sr. Adv.
Mr. Amit Khemka, Adv.
Mr. Rishi Sehgal, AOR
Ms. Himani Singh, Adv.
Mr. Midhun Aggarwal, Adv.
Ms. Sanskriti Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A.No. 15941/2024

1. Heard learned counsel for the appellants.
2. Earlier the bail applications have already been rejected by this Court. Hence, we are not inclined to entertain the present I.A. seeking grant of bail. The I.A. is dismissed.
3. Let the appeal be listed for final hearing in the third week of July, 2024.

(RAVI ARORA)
COURT MASTER (SH)

(MAMTA RAWAT)
COURT MASTER (NSH)